

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

...

O.A.No.1589 of 1995



Dated New Delhi, this 24th day of May, 1996.

HON'BLE MR K. MUTHUKUMAR, MEMBER(A)

Najima Ara Begum  
Alias Smt. Najima Wasay  
H.No.191, Sot Mohalla Roorkee  
Dist. Hardwar (U.P.)  
PIN: 247667

... Applicant

By Advocate: Mrs Sarla Chandra

**versus**

1. Controller General of Defence Accounts  
(CGDA), West Block-V (Complaints Cell)  
R. K. Puram  
NEW DELHI.
2. Controller of Defence Accounts  
PATNA-800019. ... Respondents

**O R D E R (Oral)**

The learned counsel for the applicant submits that she wishes to withdraw this application with liberty to seek remedy in appropriate forum.

In view of the above, this application is dismissed as withdrawn with liberty to the applicant to seek remedy in appropriate forum.

  
(K. Muthukumar)  
Member(A)

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